

Saurashtra Specialities Private Limited

Date of Commencement of CIRP: 31st October, 2022 List of Creditors as on 16th August, 2023

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claims	Amount of Any Mutual Dues, that may be Set-off	Amount of Claim Not Admitted	Amount of Claim Under-Verification	Remarks, if any
		Date of Receipt of Claims	Total Amount Claimed	Total Amount of Claim Admitted	Nature of Claim (Secured/ Unsecured/ Contingent)	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in CoC					
1	City Union Bank	11-11-2022	16,78,23,378	16,78,23,378	Secured	16,78,23,378	-	No	97.71	-	-	-	-	Note No. 1
2	HDFC Bank Limited	04-02-2023	6,41,461	6,17,940	Secured	6,17,940	-	No	0.36	-	-	23,521	-	Note No. 2
	Total	-	16,84,64,839	16,84,41,318	-	16,84,41,318	-	-	97.71	-	-	23,521	-	-

Note:

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Details of Security Interest**A. Immovable Securities**

1. All that pieces and parcel of the immovable property and construction there on for land admeasuring 12141 sq Mtrs of Revenue Survey No. 288 part situate, lying and being at Mouje JIYANA, Taluka: RAJKOT, in the registration District of Rajkot and Sub District of Rakjot - 3 and bounded as under:

North - Present entery from Adj waste land and than Revenue Survey No. 276

South - Adj Reveune Survey No: 289 Survey No 288 part No 2 of Mouje Jiyana

East - 7.05 mtrs road and then Adj Waste land after that Revenue Survey No. 298

West - Adj Revenue Survey No. 288/pl

2. All that pieces and parcel of the Immovable property of

[1] Plot No. 20 admeasuring about 143.50 sq.mtrs,

[2] Plot No. 21 admeasuring about 159.25 sq.mtrs,

[3] Plot No. 22 admeasuring about 113.19 sq.mtrs,

[4] Plot No. 23 admeasuring about 154.28 sq.mtrs,

[5] Plot No. 24 admeasuring about 365.78 sq.mtrs,

[6] Plot No. 25 admeasuring about 286.89 sq mtrs &

[7] Plot No.26 ad measuring about 409. 73 sq.mtrs alongwith 1295.27 sq.mtrs of undivided share in common road and common plot aggregating to 2927.89 sq.mtrs in the scheme known as "MANIBHADRA RESIDENCY" situated on the land of Revenue Survey No. 494/2 situate, lying and being at MOUJE: SHANKHESHWAR, Taluka: Patan, in the Registration District of Patan and sub district of Shankheshwar and bounded as under:

North - Survey No 495; South - Survey No 493; East - Survey No 494/1; West - Road

B. Machineries/ Stock/ Book debts

a) All kind of Raw Material, Finished, unfinished goods, WIP of Corrugated Box

b) All kind of plant and Machinery related to manufacturing of corrugated Box

c) Book debts and receivables of the corporate debtor

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Auto Loan

Model : INNOVA CRYSTA 2.8 ZX AT; Chassis No.: MBJAA3EM900779342; Regn. No.: GJ01HV9933